

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 5 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company:

Mocro Tech Industries  
V/s  
Balaji Steroids & Hormones Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Nandan S Soni appeared for the Operational Creditor.

Notice is not served to the Corporate Debtor.

Matter to appear for further consideration on 25.03.2021



(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 12th day of February, 2021